GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA

UNSTARRED QUESTION NO. 1170

TO BE ANSWERED ON THURSDAY, 3rd MARCH, 2016

Reservation for Women

1170. SHRI P. KUMAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to bring a legislation to provide reservation of one third seats for women in Lok Sabha and State Legislatures;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps taken/being taken by the Government for arriving at an early decision on the subject?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (c): It has been the endeavor of the Government to provide for reservation of one-third seats for women in the House of the People and the State Legislative Assemblies. The issue involve needs careful consideration on the basis of consensus among all political parties before a Bill for amendment in the Constitution is brought before Parliament.